




**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/164/2016
NAME OF THE PETITIONER(S) : Joseph Selvakumar
NAME OF THE RESPONDENT(S) : M/s Chandra Royal Inn Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	R - RAJESH	Counsel for R1 & R2	
2.	R. Rajesh	Counsel for R1 & R2	
2.	P. Stella Mary (for) R. Rajesh	Counsel for Petitioner	
3.	Ganesh & Ganesh	Counsel for R3	

ORDER

Ms P Stella Mary, counsel for petitioner present. Shri R Rajesh, counsel for R1 & R2 and Counsel for R3 are present. Counsel for respondents insisted on personal appearance of the petitioner. Counsel for petitioner prays time for causing appearance of the petitioner on the next date of hearing. Time extended at request. Put up on 19.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
 Member (Judicial)


(K. Anantha Padmanabha Swamy)
 Member (Judicial)